

Item No.18

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.6088/2020
(S.W.P. No.1716/2012)

Wednesday, this the 13th day of January, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)

Imtiyaz Ahmad Khan
s/o Ghulam Nabi Khan
r/o Iqbal Abad Bemina Srinagar
age 46 years
Occupation : Government Employee

.Applicant

(Mr. F A Wani, Advocate)

Versus

State of Jammu and Kashmir through its;

1. Commissioner/Secretary to Govt.
Forest Department, Civil Secretariat,
Srinagar/Jammu
2. Principal Chief Conservator of Forests
J & K Srinagar
3. Conservator of Forests Srinagar Circle
4. Divisional Forest Officer Special Forest
Division Tangmarg
5. Shri Ali Mohammad Malik
Forester, I/c Range Officer, Soil Range
Special Forest Division Tangmarg
6. Nazir Ahmad Bhat
s/o Abdul Ahad Bhat
r/o Kukar Bagah Khagh
District, Badgam

..Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

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**O R D E R (ORAL)****Mr. Justice L. Narasimha Reddy:**

Learned counsel for applicant submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

January 13, 2021

/sunil/dsn/sd/shakhi